

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.07.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 45 of 2021	9M Corporation Vs. Naresh Verma & Ors.	Hitesh Sachar	Atul Sharma Naresh Verma-R1 Mehak Khurana-R2 Dhruv Dewan-R3

### For Orders

2.	Comp. App. (AT) (Ins) No. 1097 of 2020	Committee of Creditors of M/S KSK Mahanadi Power Company Ltd. through Power Finance Corporation Ltd. Vs. KSK Mahanadi Power Company Ltd. through its resolution Professional, Sumit Binani  <b>With</b>	Biswajit Dubey	Sumesh Dhawan Zeeshan Khan Sumesh Dhawan Misha Charu Bansal Vaijayant Paliwal
3.	Comp. App. (AT) (Ins) No. 1116 of 2020	Sumit Binani Resolution Professional of KSK Mahanadi Power Company Ltd. Vs. Power Finance Corporation Ltd.  <b>With</b>	Misha	Sanskriti Sidna-COC Spandan Biswal Srideepa Bhattacharyya
4.	Comp. App. (AT) (Ins) No. 1127 of 2020	Punjab National Bank Vs. KSK Water Infrastructures Pvt. Ltd.	Bishwajit Dubey	Rakhi Ray-R1 R.S.Sravan Kumar-RP Maharshi Viswara-RP B. Naga Bhushan

### For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 488 of 2021	R. Subramanaikumar (Administrator, Dewan Housing Finance Corporation Ltd.) Vs. SGS Construction and Developers Pvt. Ltd. & Anr.	Liz Mathew	Saurabh kalia
6.	Comp. App. (AT) (Ins) No. 489 of 2021	Dewan Housing Finance Corporation Ltd, Through Administrator Vs. Surana Construction (Chembur)	Liz Mathew	

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar